

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir. National Minorities Development and Finance Corporation has received 13 no. of projects from Bihar State Minorities Finance Corporation for financial assistance.

(b) The details of the projects received and the action taken in this regard are given in the enclosed Statement.

(c) The projects are approved by the Managing Director and the Board of Directors of National

Minorities Development and Finance Corporation depending upon the financial limit of the project. Out of the 13 projects received, 3 projects have been approved so far;

(d) Bihar State Minorities Finance Corporation has not been able to avail the loan for the 3 sanctioned projects because of the lack of Block Government Guarantee for the sanctioned amount. The remaining proposed projects will be appraised and sanctioned once, the earlier sanctioned loans is utilised.

STATEMENT

(Rs in lakhs)

S.No	Name of Scheme	No. of Units	Total Cost	NMDFC's Share	Status
1	Photocopy unit	1500	1425.00	1275.00	Approved
2	Autorickshaw	1500	1425.00	1275.00	Approved
3	Misc. Manufacturing	1500	1425.00	1275.00	Approved
4	T V/Tape Repair unit	1000	275.00	245.00	Pending
5	Fast Food Canteen	120	54.03	48.34	Pending
6	Architecture Consultancy	150	80.44	71.97	Pending
7	Oil Expeller project	1000	950.00	850.00	Pending
8	Plastic/Rubber item mfg	1000	95.00	85.00	Pending
9	Poultry farming	200	90.00	80.00	Pending
10	Shoe making unit	700	498.75	446.25	Pending
11	Brick Kiln project	500	475.00	425.00	Pending
12	Cooler body mfg. unit	500	475.00	425.00	Pending
13	Fish rearing project	500	140.00	125.00	Pending
		10170	7408.22	6626.56	

Private Airlines

230 SHRI RATILAL KALIDAS VERMA Will the Minister of CIVIL AVIATION be pleased to state :

(a) the details of private airlines entered into the aviation sector during the last three years and current year, so far, alongwith the capital investment made by each of them, and

(b) the number of aircrafts pressed into service by each private airline and the air-routes they are flying over?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) and (b) A statement showing the names of scheduled private airlines and other requisite details is attached

STATEMENT

Date of issue of permit, subscribed equity capital, air craft fleet and Station connected by private Airlines

Name of the Scheduled private airlines	Date of issue of permit	Subscribed equity capital (Rs in crores)	Aircraft fleet	Stations connected
1	2	3	4	5
1 Archana Airways	20.11.1994	50.00	3 L-410 (Operational-1)	Delhi, Kanpur, Kullu, Simla
2 East West Airlines	20.11.1994	21.70	4 B-737 (Operational-3)	Bombay, Calicut, Cochin, Coimbatore, Hyderabad, Madras, Mangalore, Nagpur, Portblair, Pune, Visakapatnam

1	2	3	4	5
3. Jet Airways	13.02.1995	30.00	9 B-737 (All Operational)	Ahmedabad, Bagdogra, Bangalore, Bombay, Calcutta, Calicut, Cochin, Coimbatore, Delhi, Gauhati, Goa, Hyderabad, Jorhat, Madras, Mangalore.
4. Modiluft	20.11.1994	24.20	6 B-737 (All Operational)	Bangalore, Bombay, Calcutta, Calicut, Cochin, Delhi, Goa, Jaipur, Jammu, Leh, Lucknow, Srinagar, Varanasi.
5. NEPC Airlines	20.11.1994	14.83	8 F-27 (Operational-5)	Aggati, Aurangabad, Bangalore, Bhavnagar, Bhuvaneshwar, Bombay, Calcutta, Cochin, Coimbatore, Dibrugarh, Dimapur, Gauhati, Hyderabad, Imphal, Indore, Jamnagar, Jorhat, Kandla, Keshod, Jabalpur, Madras, Madurai, Mangalore, Nagpur, Patna, Porbandar, Puna, Rajkot, Silchar, Tezpur, Trichrapalli, Tuticorin, Vadodara, Varansi, Visakhapatnam.
6. Sahara India Airlines	01.01.1996	15.22	3 B-737 (Operational-2)	Ahmedabad, Bagdogra, Bombay, Calcutta, Delhi, Dibrugarh, Gauhati, Goa, Hyderabad, Jaipur, Lucknow, Patna, Varanasi.
7. Skyline NEPC Air lines*	20.11.1994	16.22	4 B-737 (All Operational)	Ahmedabad, Bagdogra, Bangalore, Bombay, Calcutta, Delhi, Goa, Indore, Jaipur, Madras, Mangalore.

* Formerly M/s. Damania Airways

Insurance of Planes

23. SHRI PANKAJ CHOWDHARY Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the Government are aware of the fact that the East-West Airlines are flying its planes without having their insurance

(b) if so, the reasons therefor, and

(c) the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) to (c) East West Airlines had operated flights without valid insurance cover for two days in June, 1996. A Show Cause Notice has been issued seeking their explanation in the matter. Further action will be taken on receipt of reply from the airline.